

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S SOMANIL CHEMICALS LIMITED

S. No.	Particulars	Details
1.	Name of corporate debtor	Somanil Chemicals Limited
2.	Date of incorporation of corporate debtor	18/08/1999
3.	Authority under which corporate debtor is incorporated / registered	Registrar of companies - Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24119UP1999PLC024690
5.	Address of the registered office and principal office (if any) of corporate debtor	H-21, 23 Begrajpur Industrial Area, Muzaffarnagar, UP -251003
6.	Date of closure of Insolvency Resolution Process	14.12.2021
7.	Liquidation commencement date of corporate debtor	14.12.2021
8.	Name and registration number of the Insolvency Professional acting as Liquidator	CS Vekas Kumar Garg IP Reg. No. IBBI/IPA-002/IP-N00738/2018-2019/12291
9.	Address and e-mail of the liquidator, as registered with the Board	Address: D-214, Ground Floor, Ramprastha, Ghaziabad, UP- 201011 Email ID: vikasgarg_k@outlook.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: D-214, Ground Floor, Ramprastha, Ghaziabad, UP- 201011 Email ID: vikasgarg_k@outlook.com
11.	Last date for submission of claims	13.01.2022

Notice is hereby given that the National Company Law Tribunal Allahabad Bench has ordered the commencement of liquidation of the **M/s Somanil Chemicals Limited** on 14.12.2021.

The stakeholders of **M/s Somanil Chemicals Limited** are hereby called upon to submit their claims with proof on or before 13.01.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

For Somanil Chemicals Limited

CS. Vekas Kumar Garg
Liquidator
Regd. No. IBBI/IPA-002/IP-N00738/
2018-2019/12291
CS VEKAS KUMAR GARG
Liquidator of M/s Somanil Chemicals Limited
IP Reg. No. - IBBI/IPA-002/IP-N00738/2018-2019/12291

Date: 17.12.2021
Place: Delhi